GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2582 ANSWERED ON:09.12.2011 VIGILANCE AND MONITORING COMMITTEE UNDER NRHM Singh Shri Bhupendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to set up any vigilance and monitoring committee to keep a tab on the functioning of National Rural Health Mission (NRHM);
- (b) if so, the details thereof; and
- (c) if not the time by which such arrangement is likely to be made?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b) States have been asked to constitute District Level Vigilance & Monitoring Committees (DLVMC) in each district to monitor the progress of implementation of NRHM. These committees will be chaired by the Members of Parliament and having members of Legislative Assembly, Zila Panhayat, Panchayat Samitis (Block Pramukh), representative of various departments such as Women & Child Development, Water Supply & Sanitation, Education, Panchayati Raj and Social Welfare, representative of District Rural Development Authority and Chief Medical Officer in-charge of the district.

The Terms of References of DLVMC are as under:

- i. To review the progress of implementation of the annual district health action plan under the NRHM and provide guidance.
- ii. To review the release of funds by Centre and States, utilization thereof and unspent balance.
- iii. To undertake regular monitoring visits to the field, visit to the peripheral health facilities and assess their performance including drug availability.
- iv. To ensure that a fully functional management structure is in place and is properly utilized.
- v. To ensure constructive engagement and participation of all concerned departments in the district for multi-sectoral intervention.
- vi. To recommend corrective measure to ensure that the programme objectives are achieved and service delivered in an effective as well as efficient manner.
- (c) Does not arise.